



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

C I R C U L A R

Dated Guwahati the 15th May, 2019

The Hon'ble Gauhati High Court is pleased to advise that, it would be appropriate on the part of the appellate/revisional Court to fix a date for appearance of the parties as and when matters are remanded for re-consideration by the Courts and in such circumstances, the Court shall also ascertain as to whether all parties are represented and only such of those parties who are represented be denied the benefit of issue of fresh notice from the Court to which the matter is remanded. But in all other cases appropriate notices shall be issued.

By Order,
Sd/-M.K. Kalita
REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/90/2669/A


dated:15.05.2019

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/Itanagar Bench, Naharlagun. They are requested to circulate this Circular amongst the Judicial Officers of their respective State.
3. The District & Sessions Judge, Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar/ Karimganj/ Hailakandi/ Chirang, Kajalgaon/ Karbi Anglong, Diphu/ Dima Hasao, Haflong.
He/she will circulate the circular amongst all the Judicial Officers under his jurisdiction.
4. The Special Judge, CBI, Assam, Guwahati
5. The Special Judge, Addl. CBI Court, No.1/ No.2/ No.3, Guwahati
6. The Special Judge, Assam, Guwahati
7. The Principal Judge, Family Court, No.1/ No.2, Kamrup, Guwahati/Silchar/ Barpeta/Dhubri/Nalbari.
8. The Judge, Designated Court, Guwahati
9. The Presiding Officer, Labour Court, Guwahati/Dibrugarh



7. The Principal Judge, Family Court, No.1/ No.2, Kamrup, Guwahati/Silchar/ Barpeta/Dhubri/Nalbari.
8. The Judge, Designated Court, Guwahati
9. The Presiding Officer, Labour Court, Guwahati/Dibrugarh
10. The Presiding Officer, Industrial Tribunal, Guwahati/Silchar/ Dibrugarh
11. The Presiding Officer, STAT and Member, MACT No.1, Kamrup, Guwahati
12. The Member, MACT, No.2/No.3, Kamrup, Guwahati/ Nalbari/ Barpeta/ Nagaon/ Goalpara/ Dhubri/ Silchar/ Sonitpur, Tezpur.
13. The Member-Secretary, Assam State Legal Services Authority, Guwahati
14. The Registrar-cum-Principal to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate
Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar/ Karimganj/ Hailakandi/ Chirang, Kajalgaon/ Karbi Anglong, Diphu/ Dima Hasao, Haflong.
He/she will circulate the circular amongst all the Judicial Officers under his jurisdiction.
16. The Joint Registrar,(_____), Gauhati High Court, Guwahati.
17. The Deputy Registrar(_____), Gauhati High Court, Guwahati.
18. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Circular in the Gauhati High Court website.
19. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Esstt.), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)
 15/5/19 